

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION No-*10
TO BE ANSWERED ON- 02/02/2022

TRIBAL PEOPLE IN NAMAKKAL DISTRICT, TAMIL NADU

10. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- a. whether Government is aware that around 3,000 tribal people are living in Bodamalai hills village in Namakkal District in Tamil Nadu and the long-standing request for new road connectivity is pending in Supreme Court-Green Bench;
- b. if so, whether Government is also aware that these tribal people are facing great difficulties in their daily life for essential services like medical, maternity care, etc., during the pandemic; and
- c. if so, the assistance provided/being provided during the last three years and current year, so far, by Government for the development of tribal people living in this region?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Rajya Sabha Starred Question No.*10 for answer on 02.02.2022

(a): As informed by Government of Tamil Nadu, Bodamalai is located in Mallur Reserve forest area in Vennandur Panchayat Union of Keelur Village panchayat. In this village panchayat, there are 3 habitations namely Keelur, Melur and Kedamalai. The details of house holds and population in the village panchayat are as follows: -

Sl. No.	Name of the habitation	Total house holds	Number of Population		
			Male	Female	Total
1	Keelur	119	397	395	792
2	Melur	55	225	223	448
3	Kedamalai	84	242	245	487
Total		258	864	863	1727

Government of Tamil Nadu is seized of the problem of road connectivity in Bodamalai. Based on the proposals submitted through online, Government of India, Ministry of Environment, Forest and Climate change, Regional Office (Southeastern Zone) Chennai, has conveyed in Principle approval (Stage -1) under section 2 of Forest Conservation Act 1980, for diversion of forest land in favour of Dist Rural Development Agency (DRDA), Namakkal for the period of 25 years as follows: -

S. No	Name of Block	Name of the road	Diversion of forest land in Hectare
1.	Vennandur	Construction of road from Pudupatti - Kedamalai Km 0/0 to 11/375 through Pudupatti reserve forest	2.71 Ha
2.	Vennandur	Construction of road from Vadugam - Keelur Km 0/0 to 23/625 through Mallur reserve forest	5.96 Ha

For obtaining stage - II clearance, orders / direction and approval, the matter is sub-judice before Hon'ble Supreme Court of India.

(b): Government of Tamil Nadu has informed that at present people are using footpath along the reserved forest area for their needs. These villages come under unconnected habitation. Farmers and patients are highly affected due to non-availability of connectivity.

(c): As informed by Government of Tamil Nadu, State Government is taking proactive care in addressing the developmental issues in the region. Several assistance both in infrastructure and medical are provided to the tribals in the region. Maternal Child Health Activities are undertaken in the region in which deliveries are all institutional deliveries for the past three years. Benefit for Rs.62000/- is given for Ante Natal Care (ANC) and Post Natal Care (PNC) to mothers.

Government of Tamil Nadu has informed that all children are fully vaccinated in the region. Village Health Nurse (VHN) visits the habitation monthly once and are engaging in Maternal Child Health (MCH) activities, Immunisation, Minor ailments, family welfare. Moreover Health

Inspectors are visiting these areas regularly for Vector Born Disease Control (VBDC) activities and covid-19 control and awareness duty. Covid-19 Vaccination is also carried out with 571 people completed their 1st dose and 456 people completed 2nd dose. Non-Communicable Diseases (NCD) drugs are also issued by the Village Child Health (VHN) during their monthly visits. Apart from this there are 4 Government Tribal Residential (GTR) schools in the village and health monitoring of these students are conducted regularly by district administration.

Ministry of Tribal Affairs (MoTA) provides additive to the efforts of other Sectoral Central Ministries and State Government under the scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution of India'. To avail funds under the Schemes of MoTA, formulation of proposal is the sole responsibility of State Government. Activity wise details of funds sanctioned by MoTA to the State Government of Tamil Nadu under 'SCA to TSS', 'Development of PVTG' and 'Grants under Article 275(1) of the Constitution of India' during last three years and current year are at **Annexure**.

Annexure

Annexure referred in reply to part (a) to (c) of Rajya Sabha Starred Question No. *10 for answer on 02.02.2022

Activity of details of funds sanctioned by MoTA to the State Government of Tamil Nadu under 'SCA to TSS', 'Development of PVTG' and 'Grants under Article 275(1) of the Constitution of India' during last three years and current year

i. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)

Financial Year – 2018-19

(Rs. In Lakh)

S.No	Activities	Location	Amount Approved
1.	Providing 200 Milch Animals to tribal people at cost of Rs 35000. No of Beneficiaries : (200)	-	35.00
2.	Construction of 200 Houses for tribal people at the cost of 3.00 lakh each, in 5 Districts No of Beneficiaries : (200)	5 Districts	150.00
3.	Providing infrastructure development works such as road, Pavements, Drinking water, etc. in Tirunelveli, Namakkal, Tiruvallur and virudhunagar Districts	Tirunelveli, Namakkal, Tiruvallur and virudhunagar Districts	100.00
4.	Providing livelihood opportunity to tribal youth through Tourism Development Activities at Anaivarimuttal ,atturtalukmsalem Dstrict	Anaivarimuttal, atturtalukm salem District	75.00
5.	Providing power tiller, Borewells and solarMotor pumps, Digging and Deepening wells in Jawadhu Hills, kolli Hills, pachamalai and Kalvarayan Hills No of Beneficiaries: (500)	Jawadhu Hills, kolli Hills, pachamalai and Kalvarayan Hills	100.00
6.	Setting up a Garment manufacturing unit and footwear manufacturing units for Providing livelih. o od opportunity of tribal. No of Beneficiaries :(2000)	jamunamarathur, Tiruvannamalai	100.00
7.	Implementation of forest Rights act , in Tamilnadu (for survey, awareness programme and documentation)		227.00
8.	Administration cost of 2%		16.00
Total			803.00

Financial Year – 2019-20**(Rs. In Lakh)**

S. No.	Activities	Location	Amount Approved (Rs. in Lakh)
1.	Administration cost of 2% to Rs.1070 Lakhs	Tamil Nadu	22.00
2.	Providing 200 Milch Animals for tribals in 10 districts @ Rs.35000. No. of Beneficiaries: 200	Project Officer/ DAD&TWO	53.00
3.	Construction of 150 Houses for tribal people at the cost of Rs.3.00 lakh. No. of Beneficiaries: 150	Project Officer/ DAD&TWO	100.00
4.	Providing Infrastructure facilities like Drinking Water, Link Road etc. in tribal hamlets of Tiruvallur and Kancheepuram.	Project Officer/ DAD&TWO	50.00
5.	Implementation of Forest Right Act in Tamil Nadu. (for survey, awareness programme and documentation)	Director, Tribal Welfare	50.00
6.	Providing Power Tiller, Borewells and deepening of wells for tribal farmers No. of beneficiaries: 200	Project Officers concerned	50.00
7.	Committed Liabilities		488.00
Total			813.00

Financial Year – 2020-21**(Rs. In Lakh)**

S. No.	Activities	Location	Amount Approved (Rs. In Lakh)
1.	Providing Coaching to Tribal students to attend Competitive Examinations.		52.5
2.	Administration Cost of 2% to Rs.1182.15 lakh		23.65
3.	Providing Milch Animals to tribal people.		105.00
4.	Providing Solar Powered Pumps to tribal farmers		120.00
5.	Providing Sewing Machine to tribal Ladies		23.25
6.	Purchase of two Four Wheel Drive Ambulances for tribal areas in Erode and Tiruvannamalai District	Erode and Tiruvannamalai District	18.00
7.	Purchase of ten Bike Ambulances (Feeder Ambulance) for interior tribal Hamlets		15.00

8.	Purchase of Adjustable Dholi (Palaquin – dholi) for 57 PHCs in tribal Areas		11.40
9.	Creation of Herbal / Medicinal plant nurseries. Support to Tribal Self Help Groups		50.00
10.	Setting up a Garment manufacturing unit and footwear manufacturing units for providing livelihood opportunity for tribal people. Livelihood CCA		10.00
11.	Providing livelihood opportunity to tribal youth through Tourism Development Activities at Anaivarimuttal, Attur Taluk, Salem District Livelihood GG		75.00
Total			503.80

Financial Year – 2021-22: No funds released

ii. **Article 275(1) of the Constitution**

Financial Year – 2018-19

(Rs. in lakh)			
S.No.	Activities	Location	PAC Approved Amount
	Recurring Cost of 7 EMRS @ Rs.42000.00 for 1553 students	Villupuram, Salem, Nilgiris, Tiruvannamalai, Namakkal, Vellore, Kancheepuram	955.40
	Construction of one EMRS and one Centre of excellence for sports	Salem & Villupuram	263.00
	music comptition		6.57
	Strengthening of project offices in ITDP areas	7 Districts	14.00
	Improvement of infrastructure and liabilities facilities for tribal hamlet	Kancheepuram	10.00

Financial Year – 2019-20

(Rs. in lakh)			
S.No.	Activities	Location	PAC Approved Amount
	EMRS School Building Maintenance Rs.500 lakhs each	Vellimalai, Villuppuram District – 1998 Abinavam, Salem District – 2005-06	300.00
	Construction of one EMRS	Kacheepuram	500.00
	Construction of 3 EMRS	Tiruvannamalai, Namakkal, Vellore	1721.00
	Recurring cost of 2186 Students @ Rs. 1.09 lakh each		2382.74
	Committed liabilities for Construction of 4 EMRS (Thiruvanna Malai, Namakal, Vellor @ Rs. 486.34 lakh each and Kachipura @ Rs. 200 lakh	Thiruvanna Malai, Namakal, Vellor & Kachipura	1659.00

Financial Year – 2020-21: No funds released**Financial Year – 2021-22:** No funds released**iii. Scheme for Development of PVTG****Financial Year – 2018-19:** No funds released**Financial Year – 2019-20:**

(Rs. in lakh)			
S.No.	Activities	Location	PAC Approved Amount
1.	Supply of Milch animals for tribals (Rs.35000x200)	12 districts	70.00
2.	Provision of Irrigation by digging Borewells for Tribals (5 nos. x 12 distts. =60 Rs.2.50 lakh)	12 districts	150.00
3.	Provision of Power tillers for Tribals 10 nos=120xRs.1.60 lakh	12 districts	192.00
4.	Provision of shop for Tribal Women (10x5 each=50 nos. x Rs.100000)	10 distts.	50.00
5.	Provision of Co-op Mobile fish food shop (van + products) for Tribals to sell fish food near IT campus	Kancheepuram Distt.	15.00

6.	Collection and Processing Centre for milk and value added products in Toda Buffalos milk societies for Tribals	Nilgiris	50.00
7.	Providing Pepper Grading machine for Tribals Rs.10 lakh x 1 nos.	Pandalur and Gudalur taluk	10.00
8.	Pisciculture Ponds for tribals (Creation of fish pond, breeding and rearing of fish) (10 lakh x 1 no.)	Erumad, Pandalur, Nilgiris Distt.	10.00
9.	Providing Carpentry tools to tribals to do carpentry work and improve their livelihood (Rs.5.20 lakh x 2 groups)	Nilgiris	10.40
10.	Provision of funds to tribals for making pottery and improve their livelihood (15 x Rs.1 lakh)		15.00
11.	Provision of funds for Construction of houses for rescued Irula Bonded Labourers (Tiruvallur 7 nos., Kancheepuram 7 nos. and Vellore 1 no. =15 houses) (15 x Rs.300000)	Tiruvallur, Kancheepuram, Vellore.	45.00
12.	Construction of houses for Tribals 25 houses each =300 nos. x Rs.300000	12 districts	900.00
13.	Construction of Community hall	Chandrapatti village, Uthangarai taluk, JJ Nagarlrular Colony, Krishnagiri.	30.00
14.	Creation of Infrastructure facilities for Tribal habitations (Street light- Rs.10 lakh, Road –Rs.25 lakhs, drainage facilities Rs.15 lakh)	Thali, Sholagiri and Kelamangalam blocks	50.00
15.	Digging borewell, overhead tank, Pump room with solar panel facility and pipeline to tribal hamlets (15 lakhs x 3 units =45 lakhs)	Dharmapuri and Krishnagiri Distts.	45.00
16.	Hand holding educated tribal youth to find employment by providing skill training / coaching in preferred trade (Catering, Driving, Tailoring, Medical lab technician course, Nurse, Electrician, etc. (500x Rs.20000)		100.00

Financial Year – 2020-21

(Rs. in lakh)

S.No.	Activities	Location	PAC Approved Amount
1.	Repair and Maintenance of Class Rooms in Government Tribal Residential schools @Rs.10 lakh x 10 nos.		100.00
2.	Renovation and maintenance of Primary Tribal Areas@Rs.10 lakh x 10 nos.		100.00
3.	Provision of funds for setting up of Brick Kiln@Rs.7 lakh x 10 nos.	Tiruvanamalai, Vellore, Villupuram, Krishnagiri and Tiruvallur distts.	70.00
4.	Provision of Irrigation by Digging Borewells for tribal farmers @Rs.2.50 lakh x 100 nos.		250.00
5.	Provision of Power tillers for tribal farmers @Rs.1.80 lakh x 50 nos.		90.00
6.	Establishment of canteen/ Snacks bar in tourist areas by tribals SHGs @Rs.5.00 lakh x 10 nos.		50.00
7.	Free supply of Milch animals to tribal people @Rs.0.35 lakh x 100 nos.		35.00
8.	Free supply of fish net to tribal fisherman @Rs.0.15 lakh x 50 nos.		7.50
9.	Providing transportation facility to tribal children to go to school in three tribal villages of Nilgiris district @Rs.8 lakh per unit	Three tribal villages of Nilgiris district	24.00
10.	Construction of houses for tribal families@Rs.1.30 lakh x 400 nos. [total cost Rs.520 lakh of 60% to be shared by GoI]		312.00
11.	Installation of Reverse Osmosis plants in two villages of Tiruvallur and Kancheepuram districts as the water available in these tribal villages are not too safety @Rs.15 lakh x 2 units	Two villages of Tiruvallur and Kancheepuram districts	30.00
12.	Construction of Community hall at Nachikoli, Nilgiris dist.@Rs.50 lakh x 1no.	Nachikoli, Nilgiris dist.	50.00
13.	Establishment of furniture making units to make furniture from the lantana bushes removed from forest areas @Rs.10 lakh x 2 nos.		20.00
14.	Certification of village based tribal healers as traditional community health care provider (TCHP) by Quality Council of India@Rs.15 lakh x 1 no.		15.00

15.	Giving driving training to tribal youth and helping them to get license @Rs.0.06 lakh x 300 nos.		18.00
16.	Conducting skill development trainings for tribals in their traditional profession like Pottery, Carpentry, Embroidery, adding value to their products and helping in marketing @Rs.50 lakh		50.00
17.	Provision of fund to tribal SHG for Manufacturing and marketing of Agarbathi in Kancheepuram, Chengalpattu, Ranipet distts.@ Rs.10 lakh x 10 units.	Kancheepuram, Chengalpattu, Ranipet distts.	100.00
18.	Providing of fund to tribal SHGs for Manufacturing and Marketing of LED bulbs@Rs.10 lakh x 10 nos.		100.00
19.	Provision of fund to tribal SHG to start poultry farm with native breed chicken@ Rs.2lakh x 50 units.		100.00
20.	Provision of fund to tribal people for Establishment of sheep units @ Rs.1lakh x 50 units.		50.00
21.	Provision of fund to Irular fisherman society to do pisciculture in lakes/ ponds under the control of PWD (A scheme of Dept. Of Fisheries)@ Rs.12.50 x 2 units.		25.00

Financial Year – 2021-22: No funds released
